

to 11.72 in the case of Punjab, 7.62 in Haryana, 4.20 in Himachal Pradesh and 3.48 in J. & K. It would thus appear that these States have more than adequate representation.

Optimum utilisation of installed capacity to enhance industrial growth

3559. SHRI GHULAM RASOOL KOCHAK: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the Industrial growth could go up to 10 per cent if there was optimum utilisation of the installed capacity;

(b) if so, whether it is also a fact that most of the industries do not utilise their installed capacity;

(c) if so, what is the main reason for this;

(d) whether Government are also considering a proposal urgently to modernise the industries; and

(e) if so, whether Government have also taken the decision to modernise the same even if it involves import of the latest technology in order to reduce the production cost and improve the quality of goods?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) Yes, Sir.

It has been estimated that if installed capacity is utilised in full then industrial production in 1980-81 is likely to go up by 10 per cent over 1979-80.

(b) and (c). Reasons such as inadequate infrastructural facilities, paucity of raw materials and poor industrial relations account for non-utilisation of full installed capacity.

(d) and (e). It is the declared policy of Government to help modernisation of the industries and provide assistance for various inputs including import of technology, wherever necessary.

State depot for salt

3560. SHRI AJOY BISWAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal for construction of State Depot for salt at Dharmanagar under Tripura State; and

(b) if so, what is its progress?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) Yes, Sir

(b) The Government of Tripura have to make available the land required for construction of the salt depot. This is being pursued with the State Government.

Supply of adulterated Cement in Delhi

3561. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have any information about the supply of adulterated cement in Delhi;

(b) if so, the details; and

(c) what steps have been taken to streamline the cement supply in pure and adequate quantities?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) and (b). Delhi Administration has reported that the stockists namely Messrs. S. N. Sunderson & Sons and Messrs Jagdish Brothers were found storing cement which did not conform to the prescribed ISI Standard and cases against them were registered with the Police.

(c) The Delhi Administration has geared up its enforcement machinery to check the sale of adulterated cement in the Union Territory of Delhi. In order to improve the supplies to Delhi an additional allocation of